

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 78 of 2013

Dated : 20th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Madhya Pradesh Power Generating
Company Ltd. Appellant(s)**

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

Counsel for the Respondent(s) : Mr. C.K. Rai for MPERC

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **04.10.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ts